

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.02.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 190,191,192 & 337 of 2022 in Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4
2.	Contempt Case (AT) No. 06 of 2022 in Comp. App. (AT) (Ins) No. 1124-1125 of 2020 (With Defects)	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors.	Deepak Khosla	
3.	I.A. No. 367 of 2022 in Comp. App. (AT) No. 118 of 2021	Sonia Khosla & Anr. Vs. Montreaux Resorts (P) Ltd. & Ors. With	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to 4 & 6 to 8
4.	I.A. No. 366 of 2022 in Comp. App. (AT) No. 119 of 2021	Montreaux Resorts (P) Ltd. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to R7
5.	Comp. App. (AT) (Ins) No. 697 of 2020	Jaypee Infratech Ltd. Through Its Interim Monitoring Committee Represented by Duly Authorised Secretary Anuj Jain (Erstwhile Interim Resolution Professional) Vs. JC World Hospitality Pvt. Ltd. Through Its Resolution Professional & Ors. With	Sumant Batra	Pooja M Saigal Ansal Bajaj Vaibhav Tyagi

6.	Comp. App. (AT) (Ins) No. 433 of 2021	Jaypee Infratech Ltd. Through its Interim Resolution Professional Mr. Anuj Jain Vs. JC World Hospitality Pvt. Ltd. Through its Resolution Professional Mr. Manish Gupta	Karan Kohli	Pooja Saigal Shantanu Chaturvedi Anshul Bajaj Vaibhav Tyagi-R1
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For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 142 of 2022	Jaybee Lamination Pvt. Ltd. Vs. Trans-Fab Power India Pvt. Ltd.	Deepak Dhingra	
8.	Comp. App. (AT) (Ins) No. 143 of 2022	Debashis Nanda Liquidator JV Strips Ltd. Vs. Upaj Buildcon Pvt. Ltd.	Abhishek Parmar	
9.	Comp. App. (AT) (Ins) No. 144 of 2022	Devsaria Iron and Steel Company Pvt. Ltd. Vs. Resolution Professional of Perfect Boring Pvt. Ltd.	Akshay Amritanshu	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	Abhishek Anand Kunal Godhwani Viren Sharma Madhav Nanda-R1
11.	Comp. App. (AT) (Ins) No. 946 of 2021	JM Financial Asset Reconstruction Company Ltd. Vs. Pradeep Kumar Kabra Liquidator for Pacific Pipe Systems Pvt. Ltd.	Abhishek Anand	Nitu Chaturvedi Ravi Raghunath Aakashi Lodha
12.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy Arijit Mazumdar0-R-1 Rahul Auddy-R2
13.	Comp. App. (AT) (Ins) No. 963 of 2021	Axis Bank Ltd. Vs. Maharashtra Threaters Pvt. Ltd.	Kaustav Som	Gokul Anilkumar Aggarwal Kumar Anurag Singh
14.	Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Susshil Daga	Anuj Singh Sudhir Kr. Mehta

15.	Comp. App. (AT) (Ins) No. 12 of 2022	Brandbaron Marketing Pvt. Ltd Vs. Times Internet Ltd.	Sanjeev Kumar	Manish Srivastava
16.	Comp. App. (AT) (Ins) No. 74 & 75 of 2022	Acrow Constructions Pvt. Ltd. & Ors. Vs. Punjab National Bank & Ors.	Prateek Gupta	G. Aniruth Purusothaman-R1 to R3

For Hearing

17.	Comp. App. (AT) (Ins) No. 436 of 2021	Pritam Jaiswal Vs. Punjab National Bank & Anr.	Rajeev Ranjan Raj	Ashok Kriplani-R2 RP Anmol Chandan-R1
18.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
19.	Comp. App. (AT) (Ins) No. 1075 of 2021	Govind Singh Vs. Naina Rajkumar Bansal & Anr.	Sanjay Rathi	Abhighya Kushwah Sunita Yadav-R1 Gautam Singhal Mukesh C. Jain-R2

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**By order of Hon'ble Chairperson
-sd/-
Registrar**